

S U P R E M E C O U R T O F I N D I A
RECORD OF PROCEEDINGS

BEFORE THE REGISTRAR M.A. SAYEED

Petition(s) for Special Leave to Appeal (Civil) No(s).22889/2010

NAGAR PALIKA PARISHAD

Petitioner(s)

VERSUS

M/S CHHOTE LAL & ORS.

Respondent(s)

(With prayer for interim relief)

Date: 09/05/2013 This Petition was called on for hearing today.

For Petitioner(s)

Mr. Shankar Divate,Adv.

For Respondent(s)

Mr. P.V. Yogeswaran,Adv.
Mr Shashank Pandit, Adv.
Mr. Pradeep Misra ,Adv

UPON hearing counsel the Court made the following
O R D E R

Counter affidavit on behalf of respondent Nos. 1 to 3,6 to 13,16 to 19,21 to 24,26 to 28,31,33,34 and 37 filed on record.

Respondent Nos. 4,5,14,20,29,30,32,35 and 38 are reported to be duly served but none appeared nor any steps taken on their behalf.

Respondent Nos. 15 and 36 have refused to accept notice sent by post which under the law amounts to legal and valid service. They are ordered to proceed ex parte.

The ld. Counsel for the petitioner to file process fee and spare copies within two weeks and on compliance notice be issued forthwith to respondent No.25 through the concerned District Court in addition to postal service.

List again on 23.7.2013.

		(M.A.SAYEED)	
		REGISTRAR	

hj